IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(T) No. 2404 of 2020

.....

M/s Subhash Singh Choudhary --- --- Petitioner

Versus

The State of Jharkhand & Ors. -- --- Respondents

CORAM: The Hon'ble Mr. Justice Aparesh Kumar Singh
The Hon'ble Mrs. Justice Anubha Rawat Choudhary

Through Video Conferencing

For the Petitioner : Mr. Sumeet Gadodia, Adv.
Mr. Ranjeet Kushwaha, Adv.

For the Respondents : Mr. P.A.S. Pati, S.C.-IV

13/13.04.2021 A request for adjournment has been made by the learned counsel for the respondents Mr. P.A.S. Pati since he has been tested COVID positive. Accordingly, let the matter be listed on 4th May 2021.

(*Aparesh Kumar Singh, J.)*

(Anubha Rawat Choudhary, J.)

Shamim/